

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF
ARYAN CASTINGS PRIVATE LIMITED

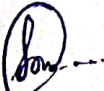
| RELEVANT PARTICULARS | | |
|----------------------|---|---|
| 1. | Name of corporate debtor | Aryan Castings Private Limited |
| 2. | Date of incorporation of corporate debtor | 03.05.2011 |
| 3. | Authority under which corporate debtor is incorporated / registered | RoC-Mumbai |
| 4. | Corporate Identity No. / Limited Liability Identification No. of corporate debtor | U27310MH2011PTC217012 |
| 5. | Address of the registered office and principal office (if any) of corporate debtor | Gat No. 232, Lakhampur Taluka – Dindori, Nashik – 422 202, Maharashtra, India |
| 6. | Insolvency commencement date in respect of corporate debtor | 17.01.2025 |
| 7. | Estimated date of closure of insolvency resolution process | 16.07.2025 |
| 8. | Name and registration number of the insolvency professional acting as interim resolution professional | Ms. Sonu Gupta Reg. No.: IBBI/IPA-001/IP-P-02261/2021-2022/13534 |
| 9. | Address and e-mail of the interim resolution professional, as registered with the Board | Address: 42/1201, 11 th Floor, N.R.I. Complex, Seawoods Estates, Nerul, Navi Mumbai, Maharashtra-400 706 Email ID: rpsonugupta@gmail.com |
| 10. | Address and e-mail to be used for correspondence with the interim resolution professional | Address: Office No. 407, Belapur Concorde Premises, Plot No. 66A, Sector 11, CBD Belapur, Navi Mumbai 400614. Email ID: cirparvancastings@gmail.com |
| 11. | Last date for submission of claims | 31.01.2025 |
| 12. | Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional | Not Applicable |
| 13. | Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class) | Not Applicable |
| 14. | (a) Relevant Forms are available at and (b) Details of authorized representatives are available at: | Web link: https://www.ibbi.gov.in/home/downloads Physical Address: Office No. 407, Belapur Concorde Premises, Plot No. 66A, Sector 11, CBD Belapur, Navi Mumbai 400614. Not Applicable |

Notice is hereby given that the National Company Law Tribunal, Mumbai has ordered the commencement of a corporate insolvency resolution process of the Aryan Castings Private Limited on 17.01.2025.

The creditors of Aryan Castings Private Limited, are hereby called upon to submit their claims with proof on or before 31.01.2025 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.


(Ms. Sonu Gupta)
Interim Resolution Professional
Aryan Castings Private Limited
Reg. No.: IBBI/IPA-001/IP-P-02261/2021-2022/13534
AFA Issued by IIPPI valid till 30.06.2025³⁴



Date: 18.01.2025
Place: Mumbai